

NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Virtual Hearing)

PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)
: SHRI SANJAY PURI – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 22.04.2024 AT 01:00 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
TCP/122/241/AMR/2019		241	Tandava Krishna Udaya Sankar Lolla & another Vs Sri Prudhvi Raj Rameti & (6) Others (Pioneer Phosphates Pvt Ltd)

ORDER

Present: Mr. A. Nagaraja Kumar, Ld. Counsel for the Petitioner present. None appears for the Respondent.

For hearing, list the matter on 21.06.2024.

Sd/-
SANJAY PURI
MEMBER (TECHNICAL)

Sd/-
RAJEEV BHARDWAJ
MEMBER (JUDICIAL)